

**GOVERNMENT OF INDIA
STEEL
LOK SABHA**

UNSTARRED QUESTION NO:3077

ANSWERED ON:20.03.2008

LEASE OF IRON ORE MINES

Badiga Shri Ramakrishna;Khaire Shri Chandrakant Bhaurao

Will the Minister of STEEL be pleased to state:

(a) whether the Rashtriya Ispat Nigam Limited (RINL) has been applying for lease of iron ore mines for its captive use for several years;

(b) if so, the details thereof;

(c) whether the Government has recommended leasing of such mines to RINL to the State Governments where iron ore reserves are located like Chhattisgarh, Jharkhand, Orissa and Andhra Pradesh, etc; and

(d) if so, the details thereof alongwith the steps taken to ensure such a captive iron ore mining rights to RINL?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF STEEL (DR.AKHILESH DAS)

(a)to(d): Yes, Sir. Rashtriya Ispat Nigam Limited (RINL) has applied for lease of iron ore mines in the States of Orissa, Chhattisgarh and Andhra Pradesh. The applications made by RINL have been recommended by the Ministry of Steel to State Governments and to the Ministry of Mines. At present, out of the applications for grant of mining leases filed by RINL with these State Governments, while certain cases have been rejected by the State Governments, decisions are pending in the other remaining cases.